

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/198/ (IB)/2017
NAME OF THE PETITIONER(S) : BHARATH KUMAR DUGAR
NAME OF THE RESPONDENT(S) : MALABAR HOTELS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. RAMASAMY
G.V. MOHAN KUMAR

Counsel for Petitioner

G.V. MOHAN KUMAR

ORDER

Counsel for petitioner present and filed affidavit showing proof of service of notice to the respondent. The same is taken on record. He also submitted that he has filed the affidavit and bank statement as per Sec.9(3)(b)& (c) of I&B Code, 2016. No representation on behalf of the respondent. Time extended at request for hearing submissions. Put up on 28.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)